

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

No: 1040

Dated: 22/12/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016-  
Rs. In lacs

S.No	Name of the Court.	Sal	POL.	Tele	O.E.	T.E	Office equipments and appliances.
1.	Pr. D&S Judge, Kathua.	0.50 ( Pay arrears of Ex. Clerks.)	----	----	----	----	----
2.	Pr. D&S Judge, Bandipora	----	0.10	----	0.15	0.15	----
3.	Pr. D&S Judge, Shopian	----	----	----	0.15	0.20	----
4.	Pr. D&S Judge, Poonch.	----	0.10	---	0.30	0.10	----
5.	Pr. D&S Judge, Samba.	----	0.20	0.10	---	---	----
6.	Pr. D&S Judge, Ganderbal.	----	0.20	---	---	---	----
7.	Pr. D&S Judge, Bhaderwah.	20.00	----	----	----	----	----
8.	Pr. D&S Judge, Baramulla.	30.00	---	---	---	---	---
9.	Addl. D&S Judge, Kathua	0.68 (Pay arrears of Ms. Sudesh Warikoo Ex. D&S Judge.)	----	----	----	----	----
10	3 <sup>rd</sup> . Addl. D&S Judge, Jammu.	15.00	0.20	0.15	0.15	----	----
11	C.J.M. Sopore.	15.00	---	---	---	---	---
12	C.J.M. Kishtwar.	10.00	---	---	---	---	---
13	Sub Judge, Surankote.	8.00	0.10	0.20	---	0.30	----
14	Sub Judge, Baramulla.	10.00	0.15	---	---	---	---
15.	P&T Magistrate, Jammu.	---	---	---	---	0.10	----
16	Excise Magistrate, Jammu.	----	0.15	0.07	----	----	----
17	Spl. Mob. Mag, Bhaderwah (Under 13 <sup>th</sup> FC)	----	----	----	----	0.15	----
18	Spl. Mob. Mag. Poonch (Under 13 <sup>th</sup> FC)	6.00	0.20 <i>Depend</i>	----	----	0.20	---
19	Spl. Mob. Mag. Rajouri (Under 13 <sup>th</sup> FC)	----	----	0.15	0.10	----	----
20	Munsiff, Kangan.	----	0.10	0.10	0.10	---	----
21	Munsiff, Kulgam.	----	0.10	----	----	0.20	----
22	Munsiff, Tangmarg.	----	----	----	0.15	---	----
23	Munsiff, Kotranka.	8.00	0.15	---	---	0.15	----
24	Munsiff, Akhnoor.	10.00	---	---	----	---	----
25	Munsiff, Samba	----	----	----	----	----	0.10
26	Munsiff, Gandoh.	10.00	---	---	---	---	----
27	Munsiff, Tral.	----	----	----	0.54 (D/W)	---	----
28	Munsiff, Qazigund.	----	0.15	---	---	---	----
29	Munsiff, Budhal.	8.00	----	----	----	----	----
30	Munsiff, Nobra.	----	0.15	----	----	----	----
31	Munsiff, Kalakote.	----	0.15	----	----	----	----
32	Munsiff, Bhaderwah.	----	0.10	----	----	----	----
33	Addl. Mob. Mag(T) Sgr.	----	----	----	---	0.20	----
34	Addl. Mob. Mag, Pantha Chowk (Under 13 <sup>th</sup> FC)	----	0.10	----	0.10	----	----
35	Addl. Mob. Mag. Doda (Under 13 <sup>th</sup> FC)	----	0.10	----	----	---	----
36	Addl. Mob. Mag. Ramban (Under 13 <sup>th</sup> FC)	---	----	----	----	0.10	---

By Order.

Deputy Registrar (Accts)

22/12

No: 26004-61/AC Dated: 22/12/2016

Copy to the:-

- 1-8 Pr. D & S Judge, Kathua/Bandipora/Shopian/Poonch/Samba/Ganderbal/Bhaderwah/Baramulla.
9. Addl. D&S Judge, Kathua.
10. 3<sup>rd</sup>. Addl. D&S Judge, Jammu
- 11-12 C.J.M. Sopore/ Kishtwar
- 13-14 Sub Judge, Surankote/.Baramulla.
15. P&T Magistrate, Jammu.
16. Excise Magistrate, Jammu.
- 17-19. Spl.Mobile Magistrate Bhaderwah /Poonch/Rajouri (Under 13<sup>th</sup> FC)
- 20-31. Munsiff, Kangan/Kulgam/Tangmarg/Kotranka/Akhnoor/Samba/Gandoh/Tral/Qazigund/  
Nobra/Kalakote/Bhaderwah./Budhal.
- 32 Addl. Mobile Magistrate, (T) Srinagar.
- 33-35 Addl. Mobile Magistrate, Pantha Chowk/Doda/Ramban (Under 13<sup>th</sup> F.C)
36. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 37 Treasury Officer, Saddar Court Try. Srinagar.
- 38-63 Try Officer, Kathua/Bandipora/Shopian/Poonch/Samba/Ganderbal/Bhaderwah/Baramulla/  
Sopore/Kishtwar/Surankote/Poonch/Rajouri/Kangan/Kulgam/Tangmarg/Kotranka/Akhnoor/  
Samba/Gandoh/Tral/Qazigund/Nobra/Kalakote/Doda/Ramban./Budhal.  
..... for information and n/a.
- 63 Order file.

9/c ric for up-loading  
dq

Deputy Registrar (Accts) 22/12